NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 31(ND)2009 CA. NO.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

dir.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09,2016

NAME OF THE COMPANY: M/s. J.R Gangwani V/s. M/s. Avon Cranes Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

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NAME DESIGNATION REPRESENTATION 1. K. DATTA ADVOCATE PELEIVER JOHN S. PAR PECEIVER JOHN 3. SIMRAN TYOT SWICH ACM. FOR MOMIN CE

ORDER

Final report has been filed by the Ld. Receiver in this case. The same has been taken on record. As nothing further survives between the parties, the ld. Receiver is discharged.

There has been a delay in compliance of statutory requirements on account of the pending proceedings, the delay in filing the same stands condoned if steps are taken within two weeks.

3. This Company Petition is disposed off and the file be consigned to the Record Room.

(Ina Malhotra)

Member Judicial